

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 41 of 2019

**Coram: MANORAMA KUMARI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2020**

Name of the Company: Motikumar Harchandrai Nihalani Motikumar
through his Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

Section: Section 241-242 of the Companies Act 2013.

ORDER

Learned Counsel Mr. Shashvata U Shukla appears for the Petitioner.
Learned Counsel Mr. Parth Shah appears on behalf of Learned Counsel Mr.
Udit Vyas for the Respondent.

List the matter before the regular Division Bench on 18.01.2021

Interim order, if any, passed earlier is extended till next date of hearing.


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MANORAMA KUMARI)
MEMBER (JUDICIAL)

Dated this the 24th day of November, 2020